

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: J.M.-2nd Class-I
Before: Sri Ashish Narain
Dated 27-01-2022

S.No.	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/7640/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :08-03-2022
2	CRI. CASE/19337/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
3	CRI. CASE/221/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
4	Cr. Case Complaint (P)/4193/2013	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-03-2022
5	Cr. Case Complaint (P)/465/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
6	Cr. Case Complaint (P)/949/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-03-2022
7	Cr. Case Complaint (P)/790/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-03-2022
8	Cr. Case Complaint (P)/41/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-03-2022
9	Cr. Case Complaint (P)/5139/2013	Order Passed: Stage :DEFENCE EVIDENCE Sub Satge :----	Next Date of Hearing :09-03-2022
10	CRI. CASE/15822/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :09-03-2022
11	CRI. CASE/14613/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :09-03-2022
12	CRI. CASE/14394/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :09-03-2022
13	CRI. CASE/8053/2013	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :16-02-2022
14	CRI. CASE/8040/2013	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :16-02-2022
15	Indian Penal Code (IPC)/2092/2013	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :09-03-2022

No. of Cases Heard	15
No. of Cases listed	15
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

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Presiding Officer